

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BS Limited Date of Commencement of Liquidation: 25-10-2019; List of Stakeholders as on Date: 20-11-2023; Name of IP: Mr. Yadavilli Sai Karunakar; Process Number: 1; Last 5 digit of registration number: 10370

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	5	4089567	4	4089567				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	24304466646	10	23302285938		1002180708		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	254237646	1	254237646				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	10	2699701	10	1574474		1125227		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	27616690	3	27616690				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	810379222	7	678594572	1556680	12698232	117072223	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>37</b>	<b>25403489472</b>	<b>35</b>	<b>24268398887</b>	<b>1556680</b>	<b>1016004167</b>	<b>117072223</b>	